

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.307/94

Friday this the 18th day of February, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P.Jesudasna John,
Section Supervisor,
O/o Sub Divisional Officer,Telegraphs,
Thodupuzha.

.. Applicant

By Advocate Mr.Raju K. Mathew

vs.

1. The Union of India
rep. by its Secretary,
Dept. of Telecom, New Delhi.
2. The General Manager, Telecom,Ernakulam.
3. K.V.Salomi,
Section Supervisor,
Telephones,
Muvattupuzha.
4. The Chief General Manager, Telecom,
Kerala Circle,
Thiruvananthapuram. .. Respondents

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

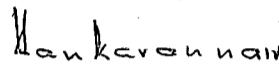
Applicant challenges Annexure-V by which his request for placement in the Gradation List, at a specified point was rejected. He would submit that the authority misread paragraph 38 of Vol.IV of the Posts and Telegraphs Manual. We think that the applicant should take his grievances to the Head of the Circle namely the 4th respondent, at least in the first instance. If applicant files a representation, 4th respondent will pass appropriate orders thereon within four months

of the date of receipt of the same, considering the scope of paragraph 38, Vol.IV of the Posts and Telegraphs Manual and other orders governing the subject.

2. Application is disposed of with the aforesaid directions. No costs.

Dated the 18th February, 1994.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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